

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Video Conference)

PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.05.2023 AT 10.30 AM

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) /76/7/AMR/2022		7 of IBC	State Bank of India Vs. Mangalagiri Textile Mills Private Limited
	IA(IBC)/277/2022	Sec.7(5) of IBC read with 11 of NCLT Rules	Mangalagiri Textiles Private Limited Vs. State Bank of India
	IA(IBC)/278/2022	11 of NCLT Rules	Mangalagiri Textiles Private Limited Vs. State Bank of India

ORDER

Mr.V.V.S.N.Raju, Counsel for the FC present. Mr.Sri Charan Telaprolu, Counsel for the CD present and submits that they are negotiating with the Bank and are ready to deposit initial amount. The counsel for the FC however refutes the said submission. However, list the matter on 13.06.2023 as a last chance, making it clear that if by that date the negotiations are not completed the counsel for the CD shall get ready for hearing of the matter.

List the IAs along with main CP on 13.06.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN